

with the amount of their authorised capital district-wise are given in the Statement—II laid on the Table of the House. [*Placed in library. See No. LT—1818/72*].

Per Capita Availability of Bank Credit in States

3511. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to state :

(a) the total number of bank branches in the various States and their ratio to the population of each State ;

(b) the *per capita* availability of bank credit in various States ; and

(c) the number of bank Branches and available bank credit in the various Districts of North Bihar and their ratio to the existing population and proposals for filling up the gap ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) to (c). A statement is laid on the Table of the House. [*Placed in library. See No. LT—1819/72*].

Scheme for Rural Banking System

3512. SHRI BHOGENDRA JHA :
SHRI B. R. SIIUKLA :

Will the Minister of FINANCE be pleased to state :

(a) whether any scheme for rural banking system has been finalised ; and

(b) if so, the salient features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GHNESH) : (a) No, Sir,

(b) Does not arise.

Defence Supplies from USA, UK and Nato Countries

3513. SHRI BHOGENDRA JHA : Will the Minister of DEFENCE be pleased to state :

(a) the proportion of India's Defence equipment supplies from the U. S. A., the U. K. and other countries of the NATO Block ; and

(b) the steps being taken to end our dependence upon them ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). The information asked for is not readily available ; the efforts involved in compiling it will not be commensurate with its value in the context of our policy for rapid indigenisation. Besides, it will not be in public interest to disclose all such details. Requirements of Defence equipments are principally met from indigenous production ; only essential items which have not yet been indigenised are imported to the minimum extent required. The efforts towards selfsufficiency is a continuing process.

Assessment of Foreign Language Knowing Personnel

3514. SHRI P. A. SAMINATHAN : Will the Minister of DEFENCE be pleased to state :

(a) the main recommendations of the study undertaken by Government regarding assessment of foreign language knowing personnel for Government work and the available training facilities in this regard ; and

(b) the action taken by Government thereon ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The main point which emerged from the study was that the existing facilities for foreign language instruction were either sufficient to meet growing needs, nor were the techniques and aids employed for instruction advanced enough. The principal recommendation was that a new institute employing the latest techniques should be set up to strengthen and improve the existing arrangements.

Government have decided, however, to avoid the delay and expense involved in setting up a new institute since the Jawaharlal Nehru University has undertaken as a part of its academic curricula, to meet identified needs and provide facilities for language instruction according to the most upto date methods to designated Government servants

Repayment of Loans by States

3515 DR KARNI SINGH · Will the Minister of FINANCE be pleased to state .

(a) the names of the States which have remained largely in default in repaying the loans advanced to them by the Central Government ; and

(b) the amounts of principal and interest outstanding against each at the end of 1970-71 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R. GANESH) (a), The States of Jammu & Kashmir and West Bengal remained in default in repaying the loans as at the end of 1970-71

(b) The amounts of principal and interest defaulted as at the end of 1970-71 are given below

	(Rs in crores)	
	<i>Principal</i>	<i>Interest</i>
Jammu & Kashmir	16 19	8 45
West Bengal	2 00	8 52
	18 19	16 97

Loan from World Bank for Power Projects in India

3516 SHRI P M MEHTA
SHRI P GANGADEB

Will the Minister of FINANCE be pleased to state

(a) whether India has not received adequate amount of loan from the World

Bank for power projects during the last four years ,

(b) if so, the reasons therefor ; and

(c) the total amount of loan received by India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) (a) and (b) It has been the Government's policy to implement power generation projects with indigenously produced power generating equipment. However, a credit of Rs 56 25 crores was received in 1971 from the International Development Association, a soft lending affiliate of World Bank for power transmission project and another proposal for a credit for power transmission projects is under consideration of the Association.

(c) Agreements have signed with the World Bank and International Development Association for Assistance to the extent of Rs 747 crores during the last four years

Financial Assistance under United Nations Development Programme

3517 SHRI P M MEHTA
SHRI P GANGADEB .

Will the Minister of FINANCE be pleased to state

(a) whether India has asked for financial assistance under United Nations Development Programme ,

(b) if so, the amount of assistance asked for , and

(c) the areas where this amount is proposed to be utilised ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R. GANESH) (a) to (c) The United Nations Development Programme does not provide financial assistance. It provides technical assistance, i.e. training fellowships abroad, services of foreign experts and some equipment. This assistance is on a grant basis.